

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1595/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Shailendra Mangal Singh
 V/s
 Percept Limited

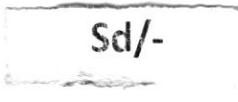
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Apoorva Yadav	Operational Debtor.	
11	Aakanksha Agrawal 1/b Jayakar & Partners		
12	Shilpa Sengar 1/b Vasni and Vasni	Operational Auditor	

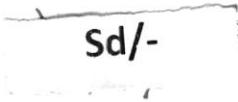
ORDER

CP No.1595/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their request, list this matter on 13.2.2018.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)